डा. सत्यनारायण जटिया (मध्य प्रदेश)ः उपसभापति जी, शिक्षा के बारे में ...(व्यवधान)...

SHRI BHUPINDER SINGH: Sir, I am speaking. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, you start. ...(Interruptions)...

SHRI BHUPINDER SINGH: Sir, as you know, Odisha is always prone to natural calamities. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: What Mr. Jatiya says will only go on record. ...(Interruptions)... What are you doing? ...(Interruptions)...

SHRI BHUPINDER SINGH: Sir, Odisha had faced the severest of severe Phailin on 12th October, 2013. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: What are you doing? ...(Interruptions)... What do you want? ...(Interruptions)... I have reacted to it. ...(Interruptions)... What do you want? ...(Interruptions)... You have not given notice and you are doing this. ...(Interruptions)... You have not given notice. ...(Interruptions)... So what? ...(Interruptions)... So, it is allowed. ...(Interruptions)... What do you want? ...(Interruptions)... I allowed her. ...(Interruptions)... I am not able to understand. ...(Interruptions)... I have allowed her. ...(Interruptions)... What more do you want? ...(Interruptions)... See, I am not able to understand what your problem is. ...(Interruptions)... Why don't you go back to your seats and one of you speak? ...(Interruptions)... The House is adjourned for fifteen minutes.

The House then adjourned at twenty-two minutes past eleven of the clock.

The House re-assembled at thirty-six minutes past eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

AN ISSUE RAISED ABOUT ZERO HOUR

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश)ः सर, हमारे विषय का क्या हुआ? ...(व्यवधान)... We want a discussion. ...(Interruptions)...

SHRI V. HANUMANTHA RAO (Telangana): Sir, I have given a Zero Hour notice. ...(*Interruptions*)... I have given a Zero Hour notice. ...(*Interruptions*)... My name is there. ...(*Interruptions*)...

डॉ. चंद्रपाल सिंह यादव (उत्तर प्रदेश) : श्रीमन्, सबको बराबर का अधिकार है। आप हमारा संरक्षण करें। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: What is your problem? ...(*Interruptions*)... What is your point of order? ...(*Interruptions*)...

- **डॉ.** चंद्रपाल सिंह यादव : हमारे हितों की रक्षा करना, आप पर निर्भर है, लेकिन श्रीमन् Zero Hour में सभी मेम्बर्स को बराबर का हक मिलना चाहिए। कुछ गिने चुने लोग हैं, जिनके प्रतिदिन Zero Hour में नाम लिए जाते हैं। ...(व्यवधान).... हम लोग लिख कर देते हैं, लेकिन हम लोगों को कोई attention नहीं दी जाती है। ...(व्यवधान)...
 - श्री उपसभापति : मैंने आपकी बात सुन ली है। आप बैठिए, बैठिए। क्या आपने नोटिस दिया है?
- **डॉ. चंद्रपाल सिंह यादव** : श्रीमन्, मैंने नोटिस दिया है और मैं पिछले तीन हफ्तों से लगातार नोटिस दे रहा हूं। ...(**व्यवधान**)...
 - श्री उपसभापति : आप बैठिए, बैठिए। ...(व्यवधान)...
 - **डॉ**. चंद्रपाल सिंह यादव : श्रीमन्, इस पर व्यवस्था होनी चाहिए। ...(व्यवधान)...
- श्री उपसभापति : Please listen to me. ...(व्यवधान)... आप जरा सुनिए। आप मेरी बात स्निए। यदि आपने नोटिस दिया है, तो ...(व्यवधान)...
- श्री नरेश अग्रवाल (उत्तर प्रदेश) : इनका नोटिस पिछले दो हफ्ते से लगातार आ रहा है। श्रीमन्, हम लोगों के सामने भी विवरण नहीं रखा जाता है। डॉ. चंद्रपाल सिंह यादव जी पिछले दो हफ्ते से लगातार जीरो ऑवर में नोटिस दे रहे हैं, लेकिन श्रीमन् उसको छांट कर अलग कर दिया जाता है।
- MR. DEPUTY CHAIRMAN: Okay. I will examine it. ...(Interruptions)... मैं देखूंगा। ...(Interruptions)... What is your point? ...(Interruptions)...
- SHRI V. HANUMANTHA RAO (Telengana): Sir, my name is there. I had given a Zero Hour notice. ...(Interruptions)... Please give me a chance. ...(Interruptions)...
- MR. DEPUTY CHAIRMAN: Let me take up the Zero Hour. ...(Interruptions)... Okay. I will call you. ...(Interruptions)... Shri Bhupinder Singh. ...(Interruptions)...

MATTERS RAISED WITH PERMISSION

Release of Funds to Odisha affected by Phailin and Hudhud

SHRI BHUPINDER SINGH (Odisha): Sir, as you know, Odisha is a national calamity-prone State. ...(Interruptions)... We had the severest of the severest cyclone on 12th October, 2013. ...(Interruptions)... We again faced a ...(Interruptions)... After that, in the same year, there were severe floods. Last year, again on 12th October... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Only what Mr. Bhupinder Singh says will go on record. ...(*Interruptions*)... Nothing else will go on record. ...(*Interruptions*)...